

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 94 of 2020

IN THE MATTER OF:

Union of India, Ministry of Corporate Affairs

...Appellant

Versus

Delhi Gymkhana Club Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. K. M. Nataraja, ASG with Mr. Vatsal Joshi, Advocate and Dr. Raj Singh, Director RD NR, Mr. Sanjay Shorey, Director Legal, Ms. Seema Rath, Mr. Parvez Naikwadi, Mr. Sarthak Bhardwaj, Mr. Shailesh Madiyal, Mr. Nagachandran Easwaran, Ms. Kusum Yadav, Mr. Sughosh SN and Mr. Sudhanshu Prakash.

**For Respondents: Mr. S. N. Mookherjee, Sr. Advocate
Mr. Arun Kathpalia, Sr. Advocate
Mr. Gaurav M. Liberhan, Sr. Advocate
Ms. Rohini Musa, Mr. Pulkit Deora, Ms. Garima Prashad Mr. Abhishek Kumar Tripathi and Mr. Sylvine Sarmah, Advocates for R-18.
Col. Ashish Khanna, Secretary, Gymkhana Club**

With

Company Appeal (AT) No. 95 of 2020

IN THE MATTER OF:

Delhi Gymkhana Club Ltd.

...Appellant

Versus

Union of India, Ministry of Corporate Affairs & Ors.

...Respondents

Cont'd.... /

Present:

For Appellant:

**Mr. S. N. Mookherjee, Sr. Advocate
Mr. Arun Kathpalia, Sr. Advocate
Mr. Gaurav M. Liberhan, Sr. Advocate.**

For Respondents:

Mr. K. M. Nataraja, ASG with Mr. Vatsal Joshi, Advocate and Dr. Raj Singh, Director RD NR, Mr. Sanjay Shorey, Director Legal, Ms. Seema Rath, Mr. Parvez Naikwadi, Mr. Sarthak Bhardwaj, Mr. Shailesh Madiyal, Mr. Nagachandran Easwaran, Ms. Kusum Yadav, Mr. Sughosh SN and Mr. Sudhanshu Prakash. Ms. Rohini Musa, Mr. Pulkit Deora, Ms. Garima Prashad Mr. Abhishek Kumar Tripathi and Mr. Sylvine Sarmah, Advocates for R-18.

**ORDER
(Through Virtual Mode)**

14.10.2020: Additional documents have been filed by the Appellant in Company Appeal (AT) No. 94 of 2020. Same are taken on record. Learned counsel may provide a copy thereof by email to Mr. Arun Kathpalia, Sr. Advocate representing the Respondent.

Heard further arguments of Mr. K. M. Nataraja, learned A.S.G. in part. Hearing remained inconclusive.

Post these Appeals for further hearing on **3rd November, 2020 at 2:00 PM.**

We make it clear that in all we may allocate an hour for further hearing inclusive of arguments that may be advanced in rejoinder.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc

Company Appeal (AT) No. 94 of 2020 & 95 of 2020